

DIVISION BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/236(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	ASHIM KUMAR KAR VS PRABHUJI ETECH CREATIONS PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Ms. Rituparna Chatterjee, Adv.] For the IRP

Mr. Dibyendu Ghosh, Adv.]

Mr. Niladri Bhattacharjee, Adv.] For the respondent

Ms. Priyanka Kundu, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **20.09.2024**.

**Anamitra Pal
Court Officer**